

DELHI LEGISLATIVE ASSEMBLY

BULLETIN PART – I (Brief record of proceedings)

Thursday 3rd July 2003/12 Aashad 1925 (Saka)

No.107

2.00
PM

Hon'ble Deputy Speaker in chair.

Members of the Opposition party objected to the presence of non-officials in the Officer's gallery and entry of unauthorized vehicles in the Assembly Complex. The Chair directed that all unauthorized persons be removed from the galleries and vehicles without proper authorization be sent out of the complex.

2.08
PM

NATIONAL SONG (VANDE MATARAM)

Dr. Jagdish Mukhi and other members of the BJP insisted that their notice of adjournment motion be taken up immediately. The Chair assured that she would give her ruling on the notice after the listed business of the House was disposed. Not satisfied with the Chair's ruling the Opposition Members continued to raise slogans.

2.22
PM

House was adjourned for ten minutes.

2.32
PM

House reassembled.

As the following Members continued to create pandemonium and raised slogans the Chair ordered them to withdraw from the House:

1. Dr. Jagdish Mukhi
2. Shri Harsharan Singh Balli
3. Dr. Harsh Vardhan
4. Shri Ram Bhaj
5. Shri Sahab Singh Chauhan
6. Shri Sushil Chaudhary
7. Shri Nand Kishore Garg
8. Shri Brahm Singh Tanwar
9. Shri Jai Bhagwan Aggarwal
10. Shri Puran Chand Yogi
11. Shri Mohan Singh Bisht
12. Shri Ravindra Nath Bansal
13. Shri Avinash Sahni
14. Shri Jagdish Anand

2.45
3.02

House was adjourned for fifteen minutes.

House reassembled.

1 3.05
PM

Papers laid on the Table: Assembly Secretary laid copies of the following Bills which had received the assent of the President:

1. The Delhi Prisons (Amendment) Bill, 2003 assented on 28.4.2003.
2. The Ministers of the Government of the NCT of Delhi [Salaries and Allowances (Amendment)] Bill, 2003 assented on 18.5.2003.
3. The Salary and Allowances of the Chief Whip in the Legislative Assembly of the NCT of Delhi Bill, 2003 assented on 22.5.2003.
4. The Municipal Corporation of Delhi (Amendment) Bill, 2003 assented on 1.6.2003.
5. The Delhi Nursing Homes Registration (Amendment) Bill, 2002 assented on 9.6.2003.
6. The Delhi Official Languages Bill, 2000 assented on 13.6.2003.

2 3.06

Motion for Election of Speaker:

The following Motions were moved:

1. Smt. Sheila Dikshit, Chief Minister moved the following Motion: "That Shri Subhash Chopra a Member of this House be chosen as the Speaker of this House." Shri Naseeb Singh seconded the Motion.
2. Shri Mahinder Singh Saathi, Minister of Finance moved the following Motion: "That Shri Subhash Chopra a Member of this House be chosen as the Speaker of this House." Shri Mukesh Sharma seconded the Motion.
3. Shri Raj Kumar Chauhan, Minister of Education moved the following Motion: "That Shri Subhash Chopra a Member of this House be chosen as the Speaker of this House." Shri Mahabal Mishra seconded the Motion.
4. Shri Haroon Yusuf, Minister of Development moved the following Motion: "That Shri Subhash Chopra a Member of this House be chosen as the Speaker of this House." Shri Shadi Ram seconded the Motion.
5. Shri Prahlad Singh Sawhney moved the following Motion: "That Shri Subhash Chopra a Member of this House be chosen as the Speaker of this House." Smt. Meera Bhardwaj seconded the Motion.

The Motion moved by the Chief Minister was put to vote and passed by voice vote.

The Hon'ble Deputy Speaker congratulated the new Speaker.

The Leader of the House escorted Shri Subhash Chopra, the new Speaker to the Chair.

3 3.15

Hon'ble Speaker in chair.

The Following Members felicitated the new Speaker:

1. Smt. Sheila Dikshit, Chief Minister
2. Ch. Prem Singh
3. Shri Mukesh Sharma
4. Shri Tarvinder Singh Marwah
5. Shri Bheeshm Sharma
6. Shri Jile Singh Chauhan
7. Smt. Krishna Tirath
8. Shri Roop Chand
9. Shri Parvez Hashmi
10. Shri Naseeb Singh
11. Shri Arvinder Singh Lovely
12. Shri Shadi Ram
13. Dr. (Smt.) Kiran Walia
14. Smt. Meera Bhardwaj

The Hon'ble Speaker thanked the Members for their felicitations.

4 3.43
PM

Motion Under Rule 114: Shri Arvinder Singh Lovely moved the following Motion:

"This House congratulates under Rule 114(1) the Chief Minister Smt. Sheila Dikshit and Delhi Government for achieving the grand success in declaration of Punjabi and Urdu as official languages of the capital and people of Delhi for passing the Bill on 3.4.2000 by the Delhi Assembly."

The following Members participated in the debate:

1. Smt. Anjali Rai
2. Ch. Mateen Ahmad
3. Smt. Kiran Choudhry
4. Shri Mahabal Mishra
5. Ch. Prem Singh
6. Shri Shoaib Iqbal

The Chief Minister replied to the debate.

The Motion was put to vote and adopted.

4.10
PM

**The House was adjourned *sine-die*.
National Anthem (JAN GAN MAN)**

Delhi
2nd July 2003

Siddharath Rao
Secretary